

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

CIRCULAR

No.: 16 of 2025/RG

Dated: 10.11.2025

To supplement the guidelines presently in place, it is hereby ordered that henceforth the paper books of the Writ Petition (Civil)/Appeals filed in the High Court of J&K and Ladakh, arising out of the judgment/orders of the Central Administrative Tribunal (CAT), Armed Forces Tribunals, Central Excise Act and other Tax matters, Commercial Division/Appellate Division, State Consumer Disputes Redressal Commission etc which are to be listed before the Hon'ble Division Bench and the appeals arising out of the Judgments /orders passed by the Revenue Tribunals, shall contain the following documents in the order, mentioned hereunder:-

- i. Grounds of Petition/Appeal;
- ii. Certified copy of Impugned Judgment/Order;
- iii. complete petition/appeal alongwith annexures;
and.
- iv. Objections/counter of respondents & Rejoinder, if any.

By Order.


(M.K Sharma)

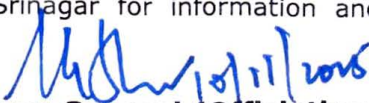
Registrar General (Officiating)

Dated: 10.11.2025

No.: 69295-309/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
.....for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Director, J&K Judicial Academy, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
.....for information.
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
8. CPC, e-Courts, High court of J&K and Ladakh, Jammu for information.
9. President, High Court Bar Association, Jammu;
10. Kashmir Advocates Association, Srinagar;
..... for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and with the request to upload the same on the official website of the High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order file.


Registrar General (Officiating)